

No.HCLC 61/2018

High Court of Karnataka,
Bengaluru-560 001,
Dated: 28.05.2024

NOTIFICATION

Hon'ble the Chief Justice is pleased to re-constitute a Two Member Committee consisting of **the Registrar (Review and Statistics) and Senior Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru**, for the present, to scrutinize the matter/proceedings (Petitions, Appeals, etc.,) filed by **Party-in-Person** and to interact with the Party-in-Person and to give opinion by way of Certificate [Form-C of the High Court of Karnataka (Conduct of Proceedings by Party-in-Person) Rules, 2018] that whether Party-in-Person will be able to give necessary assistance to the Hon'ble Court for disposal of the matter and has filed an Undertaking that any Advocate may be appointed as *Amicus Curiae* by the Hon'ble Court, if considered appropriate.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
REGISTRAR GENERAL

Copy to:

- 1) The Registrar (Vigilance), High Court of Karnataka, Bengaluru.
- 2) The Registrar (Judicial), High Court of Karnataka, Bengaluru.
- 3) The Registrar (Recruitment), High Court of Karnataka, Bengaluru.
- 4) The Registrar (Administration), High Court of Karnataka, Bengaluru.
- 5) The Registrar (Protocol and Hospitality), High Court of Karnataka, Bengaluru.
- 6) The Registrar (Computers), High Court of Karnataka, Bengaluru.
- 7) The Registrar (Infrastructure & Maintenance), High Court of Karnataka, Bengaluru.
- 8) The Registrar (Review and Statistics), High Court of Karnataka, Bengaluru.

- 9) The Central Project Co-ordinator (Computers), High Court of Karnataka, Bengaluru.
- 10) The Senior Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru
- 11) The Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
- 12) The Addl. Registrar Generals, High Court of Karnataka, Dharwad and Kalaburagi Benches.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City & All the Prl. District and Sessions Judges in the State.
2. The Chief Judge, Court of Small Causes, Bengaluru City.
3. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
4. The Member Secretary, Karnataka State Legal Services Committee, Bengaluru.
5. The Prl. Judge, Family Court, Bengaluru.
6. The Presiding Officer, Industrial Tribunal, Bengaluru.
7. The Presiding Officer, Labour Court, Bengaluru.
8. The Director, Karnataka Judicial Academy, Bengaluru.
9. The Director, Bengaluru Mediation Centre, Bengaluru.
10. The Director, Arbitration and Conciliation Centre, Bengaluru.
11. All the Joint Registrars/Deputy Registrars/Asst.Registrars, High Court of Karnataka.
12. The Chief Librarian, High Court Library.
13. The PS to Hon'ble the Chief Justice.
14. The Private Secretaries of Hon'ble Judges.
15. All the Section Officers